

# LOK SABHA DEBATES

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## LOK SABHA

Tuesday, March 16, 1965/Phalgun 25,  
1886 (Saka).

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

#### Landless Labourers

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\*453. { Shri Prabhat Kar:  
Shri Indrajit Gupta:

Will the Minister of Food and  
Agriculture be pleased to state:

(a) whether it is a fact that the  
scheme for resettling landless la-  
bourers on Government waste-land  
has not progressed satisfactorily.

(b) if so, the reasons therefor; and

(c) the steps taken to speed up the  
implementation of the scheme?

The Deputy Minister in the  
Ministry of Food and Agriculture  
(Shri Shahnawaz Khan): (a) The  
progress in respect of scheme for  
resettlement of landless labourers on  
Government waste-land was slow  
up to 1963-64. There was an improve-  
ment in the position during 1964-65  
and is expected to improve further  
during the next year.

(b) The main reasons responsible  
for the slow progress were:

(i) It was difficult for the State  
Governments to provide ade-  
quate funds.

(ii) The survey of waste-lands to  
be allotted for rehabilitation

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of landless workers had not  
been completed.

(iii) The pattern of Central Fin-  
ancial Assistance available  
to the State Governments  
was considered inadequate.

(c) The pattern of Central assist-  
ance has been liberalised with effect  
from 1-4-1964.

Shri Indrajit Gupta: May I know  
how much Government waste-land  
has actually been allotted so far and  
how many landless labourers have  
been resettled there?

Shri Shahnawaz Khan: The total  
amount of waste-land available for  
resettlement of landless labour so far  
is 85 lakh acres. The land distri-  
buted so far by the State Govern-  
ments in the first two Plans is 70.86  
lakh acres and in the first two years  
of the Third Plan 13 lakhs. The  
number of families resettled under  
the centrally sponsored schemes till  
the end of 1963-64 is 43,878. By the  
end of the Third Plan we hope to re-  
settle 85,000 families.

Shri Indrajit Gupta: Since the pro-  
gress in this respect has generally  
been slow, when there is a lot of  
Government waste-land and banjar  
land in States like Andhra Pradesh  
and when the landless labourers try  
to settle themselves in these lands  
why is it that Government has met  
these efforts with repression and  
tried to prevent them from occupying  
these lands?

Shri Shahnawaz Khan: Govern-  
ment wishes to resettle the landless  
labour in a systematic and methodical  
manner. But when the people try  
to take the law into their own hands  
and forcibly occupy the land, then the  
Government has to step in.

**श्री सिद्धेश्वर प्रसाद :** क्या सरकार के ध्यान में यह बात आई है कि जिन अनेक भूमिहीन परिवारों को जमीन दी गई उन में से कुछ ने जमीन छोड़ दी और कुछ ने जमीन बेच दी, और क्या सरकार भूमिहीन परिवारों को जमीन देते समय इस बात का ध्यान रखेगी कि भूमिहीन परिवारों को भूमि देने का जो उद्देश्य है उस की वास्तविक रूप में पूर्ति हो सके।

**श्री शाहनवाज खां :** सरकार का इरादा तो यही है कि जिस को जमीन दी जाये वह उस से पूरा पूरा ई फायदा उठाये। लेकिन शुरू में जमीन देते वक्त यह तय करना मुश्किल है कि कौन उस से फायदा उठायेगा और कौन फायदा नहीं उठायेगा।

**श्री रामसेवक यादव :** मैं जानना चाहूंगा कि क्या मंत्रालय के सामने इस तरह की कोई चीजें आई हैं कि उत्तर प्रदेश में जो भूमि प्रबन्धक समितियां या ग्राम सभायें हैं उन के अन्तर्गत जो बंजर भूमि खेती लायक है वह भूमिहीनों और खास कर हरिजनों को नहीं दी जा रही है। यदि यह सही है तो इस बात को दूर करने के लिये क्या प्रयास किया जा रहा है।

**श्री शाहनवाज खां :** जो उत्तर प्रदेश का कानून है उसी के मुताबिक कार्यवाही की जा रही है।

**श्री रामसेवक यादव :** मेरा प्रश्न यह नहीं था।

**अध्यक्ष महोदय :** यह कार्य यू० पी० सरकार का है।

**श्री रामसेवक यादव :** मेरा प्रश्न यह है कि क्या इस प्रकार की शिकायत आई है कि वहां जो बंजर जमीन है वह भूमिहीनों और हरिजनों को नहीं दी जा रही है। यदि यह शिकायत है तो इस के लिये क्या कानूनी कार्यवाही की गई।

**श्री शाहनवाज खां :** मेरे पास कोई खास शिकायत नहीं आई है। और मैं आप की खिदमत में अर्ज करना चाहता हूँ कि जमीनों को बांटने का काम जो ग्राम सभायें हैं उन के हाथ में है। वह जिस को मुनासिब समझती है उन को देती हैं।

**Shrimati Ramdulari Sinha:** Is there any proposal to provide a spare-time industry to landless labour?

**Mr. Speaker:** That is a different thing.

**Shri Narendra Singh Mahida:** May I know whether there is any co-operation or co-ordination with the bhoodan movement of Vinobaji?

**Shri Shanawaz Khan:** Yes, Sir; to that also we extend our co-operation.

**Shri Sham Lal Saraf:** May I know whether lands reclaimed under reclamation schemes are included in these figures that have been given by the hon. Minister and whether State-wise schemes have been drawn up for the settlement of landless labourers all over the country?

**Shri Shah Nawaz Khan:** Yes, Sir.

**श्री हुकूम चन्द कछवाय :** मैं जानना चाहता हूँ कि विनोबा भावे जी को भूदान में कितनी जमीन मिली है और उस में से कितनी बांटी गयी है और कितनी अभी पड़ी है। क्या राज्य सरकारों ने इस बात की भी चेतावनी सरकार को दी है कि जिन हरिजनों या पिछड़े लोगों को जमीनें दी गयी हैं उन लोगों ने उस का ठीक ढंग से उपयोग नहीं किया। क्या उन लोगों को भूमि देने से पहले कोई शिक्षण देने का विचार है ?

**श्री शाहनवाज खां :** भूदान में जो भूमि आई है उस का रकबा 41.85 लाख एकड़ है। उस में से काफी जमीन तकसीम की गई है, लेकिन कई लोग जमीनों को छोड़ कर चले गये हैं। उन्होंने उस का सही इस्तेमाल किया है या नहीं, इस के आंकड़े इस वक्त मेरे पास नहीं हैं।

**Shri M. P. Swamy:** May I know whether all the State Governments have a uniform definition of landless labourers?

**Shri Shah Nawaz Khan:** Yes, Sir; we have laid down broad policy decisions and they are being carried out by all the States.

**Shri Ranga:** Has there been any change in the policy of Government soon after the Chinese aggression that those landless workers who had been granted some Government land should not be given permanent pattas or ownership of land and the rest of the Government land should not be distributed among the landless labourers?

**Shri Shah Nawaz Khan:** The Chinese aggression has not changed our policy in any way regarding the resettlement of landless labour.

**Shri Ranga:** He has not understood the question. After the Chinese aggression this policy was announced by the Government of India that no more permanency of tenure should be given to those people who have already been occupying these lands and that no more land should be distributed among the landless labourers.

**The Minister of Food and Agriculture (Shri C. Subramantam):** I would like to verify it before answering this question. I shall find out and inform the hon. Member.

**Shri Ranga:** Would the hon. Minister also verify the other figures? It is not 85 lakh acres; it is more than 40 million acres of land which is still there.

#### Spare Parts of Tractors

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\*454. { Shri Yashpal Singh:  
Shri M. L. Dwivedi:  
Shri Bhagwat Jha Azad:  
Shri Himatsingka:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether his attention has been drawn towards the fact that consi-

derable number of tractors are lying idle for want of spare parts, even though many of them were purchased against rupee payment; and

(b) if so, the measures being taken to expedite their import so that agricultural production is not hampered?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) Government is aware that a number of tractors are lying idle for want of spare parts.

(b) The following steps have been taken:

- (i) The State Governments have been asked to undertake a quick survey of tractors requiring immediate repairs.
- (ii) The State Governments have been advised to setup organisations within the Directorate of Agriculture to assist the tractor-owners to get the spares they need.
- (iii) The system of grant of actual user's licence is being introduced from the beginning of the next licensing period from April, 1965.

**श्री यशपाल सिंह :** क्या सरकार के पास कोई इस तरह के फैक्ट्स एंड फीगर्स हैं कि कुल कितने ट्रैक्टरों का काम कर रहे हैं और कितने पुर्जों के बगैर बेकार पड़े हुए हैं ।

**श्री शाहनवाज खां :** जी हां । हमारे पास एक अन्दाजा सा है कि लगभग 40 हजार ट्रैक्टरों हैं जिन में से यह अन्दाजा लगाया जाता है कि निरुफ यानी कोई 20 हजार के ऐसे हैं जो पुर्जों के बगैर खड़े हुए हैं ।

**श्री यशपाल सिंह :** क्या सरकार का डिगिट्रैक्टरवाइज कोई ऐसी वर्कशॉप कायम करने का विचार है जिस से कि कारखानों की दिक्कत हल हो सके और फार्मर्स अपने बेकार पड़े हुए ट्रैक्टरों को रिपेयर करवा सकें ।

**श्री शाहनवाज खां :** जी हां, हम ने राज्य सरकारों को ऐसी हिदायतें दी हैं कि जिले जिले